

run-ways, vast open land, roads in the depot compounds, etc. Despite all precautions like use of proper dunnage and covering the stacks with polythe covers, damage to stocks could not be avoided mainly on account of unprecedented, incessant, heavy rains, cyclones, floods, etc. In a few cases where the damage has occurred due to negligence of staff, necessary enquiries have been instituted by the F.C.I.

Supply of Seeds and Fertiliser in Chidambaram, Tamil Nadu

4701. SHRI A. MURUGESAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the difficulties experienced in Chidambaram and South Arcot Districts of Tamil Nadu in getting regular supply of fertilisers and seeds at reasonable rates; and

(b) whether Government propose to review the distribution system so as to bring the supply within easy reach of the users?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The supply of fertilizers and seeds within a State is organised by the State Government. The Central Government are not aware of any difficulty experienced in Chidambaram and South Arcot Districts of Tamil Nadu in getting regular supply of fertilizers and seeds at reasonable rates.

(b) In view of (a) above, the question does not arise.

Scarcity of Water in Tamil Nadu

4702. SHRI A. MURUGESAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the acute scarcity of water in Tamil Nadu particularly in Chidambaram and South Arcot Districts; and

(b) the steps taken or proposed to be taken to ensure availability of the minimum volume of water for drinking and irrigation purposes?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A number of medium and major irrigation Schemes were taken up during the various Plan periods; as a result of which more than 6000 hectares of area has been provided with irrigation facilities in South Arcot District. Recently a scheme for excavation of Right Bank Canal from Sathnur Pick-up Anicut has been sanctioned to irrigate about 5000 hectares. No scheme for irrigation in Chidambaram District has been received from the Tamil Nadu Government.

Settlement of Inter-State Water Dispute

4703. SHRI S. R. DAMANI:
SHRI P. S. RAMALINGAM:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many inter-State water disputes are pending settlement and the names of States involved in each case;

(b) the cases which are likely to be settled by mutual discussions between States and those referred to Tribunals;

(c) the schemes that are held up as a result of the disputes; and

(d) what steps are taken by the Centre to speed up settlements?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d). 18 major and 14 medium irrigation schemes in the major river basins are pending clearance because of the inter-State differences. Of these, one major and one medium irrigation schemes are in the Godavari Basin and four major and six medium irrigation schemes in the Narmada Basin.

Andhra Pradesh, Karnataka, Madhya Pradesh, Maharashtra and Orissa are the party States in respect of disputes relating to the Godavari Basin while Gujarat, Madhya Pradesh, Maharashtra and Rajasthan are concerned with the Narmada Water Dispute. The disputes relating to the Narmada and Godavari waters are at present before the Tribunals for adjudication.

Seven major and one medium irrigation schemes are in the Basins common to Bihar and West Bengal. An official level understanding for these projects which are in the Ajoy, Mahananda, Subarnarekha and Damodar Basins has been reached. This is being examined in consultation with the State Governments as it involves the use and development of Damodar Waters which is under the purview of the Damodar Valley Corporation under the Damodar Valley Corporation Act, 1948 and impinges on the provisions of the Act.

Five major and five medium projects are in the Yamuna Basin. Availability and sharing of waters of the Yamuna are being examined in consultation with the State Governments of Haryana, Himachal Pradesh, Rajasthan, Uttar Pradesh and Delhi Administration.

Clearance of Their Dam Project across the Ravi is pending for a decision with regard to the sharing of costs and power benefits. The matter is being pursued with the concerned State Governments of Himachal Pradesh, Jammu & Kashmir, Punjab and Rajasthan.

Bahuda Stage-II Project of Orissa in the Bahuda Basin which is common to the States of Andhra Pradesh and Orissa is under discussions between the Officers of the two States.

Attempts are being made to resolve all the disputes except those relating to Narmada and Godavari by mutual discussions.

उत्तर प्रदेश में नलकूप लगाने के लिए केन्द्रीय सहायता

4704. श्री राम लाल राही : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि वर्ष 1977-78 के लिए उत्तर प्रदेश को सिंचाई हेतु दिये जाने वाले अनुदान में से राजकीय नलकूपों पर कितनी धनराशि खर्च की जायेगी ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : प्रचलित पद्धति के अनुसार वार्षिक योजना के लिए केन्द्रीय सहायता राज्य योजना स्कीमों के लिये ऋण और अनुदान के रूप में एक मुश्त रकम के तौर पर दी जाती है और इसका किसी विशेष योजना अथवा विकास के शीर्ष से कोई संबंध नहीं होता ।

वर्ष 1977-78 के लिए राज्य की योजना में उत्तर प्रदेश राज्य नलकूप कार्यक्रम के लिए 25.40 करोड़ रुपये के परिव्यय की व्यवस्था की गई है ।

बीजों का विकास और उनकी मांग

4705. श्री रामधारी शास्त्री : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय बीज निगम ने कितनी मात्रा में और कितनी किस्मों के विभिन्न बीजों का विकास किया ;

(ख) वर्ष 1977-78 में खरीफ की फसलों के लिए कितन-कितन राज्यों से मांग आई है और प्रत्येक राज्य ने कितनी-कितनी मांग की है ; और

(ग) निगम उनकी कितनी मांग पूरी कर सकेगा ?